

#### Tour by Minister

2424 SHRI BASUDEB ACHARIA Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state

(a) the number of days during this financial year the Minister went on tour within the country and outside separately

(b) the details of such tours,

(c) the expenses incurred in respect of each such tour

(d) whether the expenses were borne by the Central Government Budget, and

(e) if not, the source of the funds?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) (a) to (e) Minister of Parliamentary Affairs is holding charge of Ministry of Water Resources also He is drawing his salary and other allowances including TA/DA from the Ministry of Water Resources As far as Ministry of Parliamentary Affairs is concerned, the information is NIL

#### Tour by Minister

2425 DR ASIM BALA Will the Minister of WELFARE be pleased to state

(a) the number of days during this financial year the Minister went on tour within the country and outside, separately,

(b) the details of such tours,

(c) the expenses incurred in respect of each such tour

(d) whether the expenses were borne by the Central Government budget, and

(e) if not, the source of the funds?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) (a) and (b) Tours within India

Date	Place
07 11 94	Kanpur-Delhi-Kanpur
10 11 94	Delhi-Bombay
13 11 94	Bombay-Delhi
25 11 94	Delhi-Patna
27 11 94	Patna-Delhi
02 12 94	Delhi-Madras
04 12 94	Madras-Delhi

#### Tours outside India

No tour outside the country was undertaken However, the Welfare Minister was in Houston (USA) during the period 24 4 94 to 21 5 94 for medical treatment

(c) Adjustment bills awaited from the concerned Authorities

(d) Yes

(e) Does not arise

#### Oil Stock

2426 SHRI SANAT KUMAR MANDAL Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state.

(a) whether according to an oil analyst, India needs to build 45-day oil stock,

(b) if so, reaction of the Government thereto,

(c) whether the Government are taking a close look on building up even a higher stock inventory level on import of oil, and

(d) if so, the details thereof?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) (a) to (d) Currently Oil Industry is maintaining an optimum inventory keeping in view the growth of demand, growth of refining capacities, growth of indigenous production and also the cost effectiveness of inventory carrying cost

#### Toddy Tappers

2427 SHRI BOLLA BULLI RAMAIAH  
SHRI DHARMABHIKSHAM  
SHRI D VENKATESWARA RAO

Will the Minister of WELFARE be pleased to state

(a) whether the Andhra Pradesh Toddy Tappers Union has submitted a memorandum to the Union Government relating to welfare measures for toddy tappers,

(b) if so the details thereof, and

(c) the reaction of the Union Government thereto?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) (a) No such memorandum by Andhra Pradesh Toddy Tappers Union has been received in the Ministry of Welfare

(b) and (c) Does not arise

#### Copyright Offences

2428 SHRI D VENKATESWARA RAO Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Union Government have asked the State Governments to constitute special cells for investigating and prosecuting copyright offences,

(b) if so, the details thereof, and

(c) the response of the State Governments thereto?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K P SINGH DEO) (a) and (b) Yes Sir, the Minister of Human Resource Development has written to all the State Governments/Union Territories Administration to set up special cells in larger towns to investigate Copyright Offences

(c) Response from all the States/Union Territories to the aforesaid suggestion has not been received so far

#### Inter-State Water Disputes

2429 SHRI RAM KAPSE Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government have drawn up a National Policy for solving the Inter-State Water Disputes;

(b) if so, the details thereof,

(c) whether the State Governments have agreed to abide by this policy,